

(b) to (d) Question do not arise.

Administrative Reforms

†147. SHRI RAJ MOHINDER SINGH MAJITHA:
DR. MURLI MANOHAR JOSHI:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have prepared a plan for taking action to bring in comprehensive improvement in the administrative structure of the country;

(b) if so, the facts in this regard; and

(c) the outline for future time bound programme for taking action in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI SURESH PACHOURI):

(a) to (c) Government is planning to set up an Administrative Reforms Commission to prepare a detailed road map for revamping the public administration system.

Performance-related reward and punishment

148. SHRI B.K. HARIPRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether Government have chalked out a performance-related reward and punishment system for its bureaucratic cadre to instill a sense of accountability and transparency in governance;

(b) whether there is any provision currently in force for the Central Government dispensing with the services of a bureaucrat appointed through UPSC selection process for any administrative lapse or incompetence or financial misdemeanour; and

(c) if so, the number of times this power has been invoked by the Central during the past decade?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI SURESH PACHOURI):

†Original notice of the question was received in Hindi.